

F.No. 01(01)/Roster/CESTAT/2018
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66

Dated: 16.08.2018

ORDER NO. 174 of 2018

Hon'ble HOD is pleased to partially modify the roster order no. 159 of 2018 for CESTAT Delhi to the extent indicated below:-

On 17.08.2018 at 10.30 a.m. Hon'ble Ms. Rachna Gupta, Member (J) will Single Member Bench matters as notified.

On this day the Service Tax Division Bench matters shall be taken up by the bench comprising of Hon'ble Shri Anil Choudhary, Member (J) and Hon'ble Shri Bijay Kumar, Member (T).

By Order



(Bineesh Kumar K.S)
Registrar

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Dy. Registrar

F.No. 01(03)/Roster/CESTAT/2018
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 16.08.2018

ORDER NO. 175 OF 2018

Hon'ble HOD is pleased to order the following sitting commencing from
20/08/2018 to 31/08/2018 for CESTAT, New Delhi to the extent indicated
below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Shri Anil Choudhary, Member (Judicial) and Hon'ble Shri Bijay Kumar, Member (Technical)	From 20/08/2018 to 31/08/2018	Customs and Excise Division Bench Matters
Hon'ble Sh. C. L. Mahar, Member (Technical) and Hon'ble Ms. Rachna Gupta, Member (Judicial)	From 20/08/2018 to 31/08/2018	Service Tax Division Bench matters.

Note:

1. Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified (The DB matters will get adjourned and the next date of hearing will be intimated in due course).

By order



(Bineesh Kumar K. S.)
Registrar

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Dy.Registrar